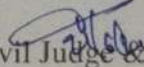


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 22.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 292-2015	16. OS 420-2014
2. OS 42-2017	17. OS 108-2017
3. OS 98-2017	18. OS 270-2014
4. OS 332-2018	19. OS 26-2016
5. OS 150-2019	20. OS 90-2016
6. OS 302-2016	21. OS 110-2016
7. OS 304-2016	22. FDP 4-2010
8. OS 38-2017	23. FDP 8-2016
9. OS 182-2017	24. FDP 17-2017
10. OS 224-2017	25. Misc 4-2013
11. OS 200-2018	26. Misc 16-2017
12. OS 198-2019	27. Misc 11-2017
13. OS 286-2019	28. EX 19-2018
14. OS 176-2019	29. EX 20-2018
15. OS 194-2017	30. EX 59-1994

Hosakote
Dated: 21.06.2021


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.

The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **22.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr 45/2021 (TSPS)	16. CC 919/2012
2. Cr 93/2021 (NGPS)	17. CC 83/2015
3. CC 801/2011	18. CC 1026/2016
4. CC 1398/2014	19. CC 1272/2016
5. CC 623/2015	20. CC 579/2017
6. CC 339/2016	21. CC 750/2017
7. CC 815/2017	22. CC 1043/2017
8. CC 790/2018	23. CC 1816/2017
9. CC 322/2019	24. CC 426/2018
10. CC 1064/2019	25. CC 1797/2019
11. CC 2173/2019	26. CC 2423/2019
12. CC 3399/2021	27. CC 1134/2020
13. PCR 3/2021	28. CC 1170/2020
14. OS 9/2020	29. CC 1173/2020
15. OS 107/2021	30. CC 1177/2020

Hosakote
21.06.2021

Girish R.B.
21/6/2021
Addl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.